

(b) The quantity of marine products exported during April—July 1982-83 was more than what was exported during the corresponding period of 1981-82.

(c) Does not arise. However, with a view to increasing export of marine products Government have initiated a number of schemes for the improvement of quality of marine products, for product development, for market diversification and for products diversification.

Notices by branches of Madhubani Kshetriya Rural Bank to Scheduled Caste Families for payment of interest

992. SHRI BHOGENDR A JHA: Will the Minister of FINANCE be pleased to state:

(a) whether Chatra-Gobroura Branch of Madhubani Kshetriya Rural Bank is repeatedly issuing notices for payment of interest to 28 Scheduled Caste Families who were never paid any loan by the Bank; and

(b) what is the branch-wise deposit credit ratio of different branches of Madhubani Kshetriya and Mithila Kshetriya Rural Banks and how many units of piggery, goatery, poultry farms have been helped in getting started by these two Kshetriya Rural Banks and how they propose to step up efforts to enable self employment for such ventures?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARADHANA POOJARY): (a) The matter has been investigated by an Inspecting Officer of the Reserve Bank of India. It is reported that 28 borrowers were sanctioned loans by the said branch of the Gramin Bank, of which 16 borrowers belonged to the Scheduled Castes. However, the loans could not be disbursed. Inquiry has further revealed that the borrowers did not receive either written notice or verbal reminder from the bank officials for payment of interest/instalments.

(b) The existing data reporting system does not yield information on branch-wise credit-deposit ratios. However, the credit deposit ratio of Madhubani Kshetriya Gramin Bank and Mithila Kshetriya Gramin Bank were 181.2 per cent and 112.5 per cent as at the end of March 1982. The loans and advances to the retail trade/small business sectors including those for self-employment ventures, as at the end of March 1982 were Rs. 70.08 lakhs in 3594 accounts in respect of Madhubani Kshetriya Gramin Bank and Rs. 26.73 lakhs in 1546 borrowal accounts in respect of Mithila Kshetriya Gramin Bank. The activity-wise details like poultry, goatery, piggery etc. of advances of Gramin Banks is not available.

Industrial D.A. formula in Public Sector Undertakings

994. SHRI BHEEKHABHAI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government are considering to improve/increase the rate of Industrial D.A. formula being applied for the purpose of payment of D.A. in many prominent Public Sector Undertakings; and

(b) if so, the exact proposal of Government alongwith other details; and if not, the reasons for delaying the decision on this account particularly when the trade unions/employees of Public Sector Undertakings are opposing Industrial D.A. formula and demanding implementation of Central Government D.A. formula?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): (a) and (b) No, Sir. The Industrial DA formula as it stands today yields higher quantum of neutralisation to the majority of public enterprises employees as compared to Central Government employees especially employees in lower salary brackets.